

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

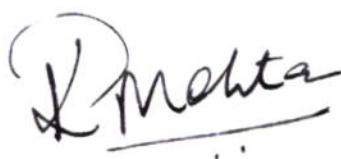
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.03.2017

NAME OF THE PARTIES: Mr. Bipin Sagar & Anr.

V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Mayank Bagla a/w Kunjita Shah i/b Kang & Company for Petitioner Farhan D. Mehta a/w Kalpesh Mehta for the Respondents. i/b. Pravin Mehta & mitra & Co.	Counsel	 
2)	M. S. BHARDWAJ Adv for R-D		

ORDER

TCP No. 79/ 397-398/NCLT/MB/MAH/2012

At request of the Parties, list this matter for hearing on 21.04.2017.

Sd/-  
B. S.V. PRAKASH KUMAR  
Member (Judicial)